

External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) The specific clause in the Notification issued under the Act reads as follows:

"Any person who on the tenth day of October, 1954, engaged in any employment in Ceylon and who has on any subsequent date been registered as a citizen of India under article 8 of the Constitution of India, and the spouse and every dependent child of such person."

Exact figures are not available but according to the estimate of the Ceylon Government about one thousand to two thousand persons registered as Indian citizens have been exempted from the tax by virtue of this Notification. Further cases falling under this provision will also be exempted. In addition, those persons who have not attained the age of 16 years will also be exempted.

Radio-active dust over Calcutta

733. { **Shri M. B. Thakore:**
Shrimati Ila Palchoudhuri:
Shri Ram Krishan Gupta:
Shri P. C. Borooah:
Shri Aurobindo Ghosal:
Shri Vidya Charan Shukla:
Dr. Samantsinhhar:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that radio-active dust has been noticed in the recent rains over Calcutta;

(b) if so, the full details thereof; and

(c) what steps are being taken by the Government of India in this regard?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) The measurements made by the Atomic Energy Establishment Trombay have shown an increase in the atmospheric radioactivity and the

radioactivity in rain water at Calcutta. However, this increase is not appreciably higher than the increase observed at other stations in the country. The prevailing level of radioactivity in the air in India since the middle of September 1961, has been fluctuating considerably and has ranged from less than 1 to 20 micro-microcuries per cubic meter of air.

(c) The Government will advise the public regarding the precautionary measures to be taken, if such measures become necessary. For the present, the level of increase does not present a danger to the public health. No special steps are thus called for.

Trade with Iran

734. Shri M. B. Thakore: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that our trade with Iran has fallen considerably since last two years;

(b) if so, the reasons therefor; and

(c) if not, what is the total export to Iran since last 4 years and foreign exchange earned thereon?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) A statement indicating the figures of Indo-Iranian trade during the last few years is attached.

(b) Does not arise.

(c) Total exports from India to Iran during the last four years, i.e., from 1957 to 1960 amounted to Rs. 20·8 crores.

Statement

The following table gives the figures of trade between India and Iran for the last three years:—

(Value in crores of Rs.)

Year	Exports from India	Imports into India	Total Trade	Balance of Trade
1958	5·8	33·0	38·8	—27·2
1959	4·3	35·5	39·8	—31·2
1960	4·6	34·1	38·7	—29·5